## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 14/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

NAME OF THE PARTIES: M/s. K C Holdings Ltd. & Ors. V/s

M/s. Caprihans India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

17 Aamir Hi Sheikh 1/6 I.V. Merchant

& Co.

For Responder Nos. 1,581

2) Mr. Nikhil Sakhardande ilb Desai Desai Desai Sake per Respondent Nos 2-4

3) Mr. Zal Andhrujanal Counsel)

Mr. Amit Jajoo

Ms. Annit Jajoo

Ms. Annika 1/6: HSA Adv.

Mr. Denesh Bhatt Junesentalines

Ms. Sindhu Rolian Junesentalines

Ms. Ankila Sharkar Junesentalines

July 13/01/17

## Order TCP No.14/241-242 /NCLT/MB/MAH/2016

At request of the parties, list this matter for hearing on 20.2.2017

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)